### GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- 5304 TO BE ANSWERED ON- 03/04/2025

#### PM-JANMAN SCHEME IN ANDHRA PRADESH AND WEST BENGAL

## 5304. SHRI MAGUNTA SREENIVASULU REDDY: SHRI KALIPADA SAREN KHERWAL: SHRI PUTTA MAHESH KUMAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has undertaken any recent survey or study regarding the progress and implementation of the PM-JANMAN scheme during the last five years and if so, the details thereof;

(b) the details of the projects proposed, approved and presently implemented under the said scheme across the country, component-wise and State-wise, particularly district-wise in Andhra Pradesh including Prakasam and Eluru districts;

(c) the details of the total funds allocated, released and utilized during the last five years across the country, State-wise, particularly district-wise in Andhra Pradesh including Prakasam and Eluru districts;

(d) the details of the total number of beneficiaries, including youth and women, benefitted from the said scheme during the last five years across the country, component-wise and State-wise, particularly district-wise in Andhra Pradesh including Prakasam and Eluru districts;

(e) whether the Government has undertaken any campaign to raise awareness regarding the said scheme and projects thereunder and if so, the details thereof, especially in Andhra Pradesh;

(f) whether the PM-JANMAN scheme is being implemented in West Bengal and if so, the details and objectives thereof; and

(g) the current status of the said scheme along with the expected number of beneficiaries in West Bengal?

#### ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY):

(a) & (d): On 15th November 2023, Hon'ble Prime Minister launched Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states and one UT. PM JANMAN is being implemented since 16 months and no recent survey or study regarding the progress and implementation of PM JANMAN has been undertaken. However, Ministry of Tribal Affairs through the State Governments/ UT Administration/departments has undertaken habitation level data collection exercise through PM Gati Shakti mobile application to estimate PVTG population figures and infrastructure gaps in order to cover PVTG population residing in villages & habitations covered under PM JANMAN. Based on the data captured (as on 28.02.2025), State/UT- wise, PVTG population is tabulated at **Annexure-I**. However, the actual number beneficiaries to be covered under these Abhiyans is subject to eligibility criteria of specific guidelines of concerned interventions as per approved norms.

(b) & (c): The objectives of PM JANMAN are are being met through 11 interventions implemented by 9-line Ministries. The details of projects /interventions targeted under the scheme are at Annexure II. The details of progress of projects under the abhiyan, State-wise are given at Annexure-III and the district-wise progress in Andhra Pradesh including Prakasam and Eluru districts under the abhiyan is given at Annexure-IV. The details of financial sanctions, State-wise, are given in Annexure-V.

(e) In coordination with State Governments including Andhra Pradesh, IEC camps have been organized which were aimed at awareness generation and facilitating in preparation of basic documents like Aadhar Card, Caste

certificate, Jan Dhan bank account which are required for availing benefits under different schemes including Ayushman Card, PM Awas, MNREGA etc.

(f) & (g) As per information from line Ministries/Departments, no progress has been observed under the abhiyan in respect of interventions of housing (PMAY-G), roads (PMGSY), anganwadis and hostels (Samagra Siksha) in the State of West Bengal. The mission is approved for a period of three years. Ministry of Tribal Affairs has been regularly taking up the issue of implementation of activities( including for interventions of Ministry of Tribal Affairs) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) with State Government of West Bengal. Based on the data captured (as updated in October 2024), PVTG population, in the State of West Bengal is 67431.

Annex referred to in reply to part (a) & (d) of Lok Sabha Unstarred Question No. 5304 for answer on 03.04.2025 raised Shri Magunta Sreenivasulu Reddy, Shri Kalipada Saren Kherwal and Shri Putta Mahesh Kumar regarding "PM-JANMAN Scheme in Andhra Pradesh and West Bengal"

Estimate of PVTG population based on the mobile application-based habitation survey by State Governments / UT Administrations/department (as on 28.02.2025)

S.No	Name of State	Total PVTG Population
1	Andhra Pradesh	493932
2	Chhattisgarh	229743
3	Gujarat	153516
4	Jharkhand	398260
5	Karnataka	57067
6	Kerala	29511
7	Madhya Pradesh	1228606
8	Maharashtra	621046
9	Odisha	298441
10	Rajasthan	128456
11	Tamil Nadu	364846
12	Telangana	63194
13	Tripura	273240
14	Uttar Pradesh	3527
15	Uttarakhand	92233
16	West Bengal	67431
17	Andaman and Nicobar	191
18	Manipur	44694
19	Bihar	8839
	<b>Grand Total</b>	4556773

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Name of Ministry	Activity	Mission Target (2023-2026)			
M/a Dural Davalanment	Provision of pucca houses	4.90 lakh houses			
M/o Rural Development	Connecting roads	8000 km road			
M/o Health and Family Welfare	Mobile Medical Units	1000 MMU (725 MMUs sufficient to cover all as per MoHFW)			
M/o Jal Shakti	Piped Water Supply	18810 Villages			
M/o Women and Child Development	Construction and running of Anganwadi Centres	2500			
M/o Education	Construction and running of hostels	500			
M/o Communications	Installation of mobile towers	Coverage of 4543 habitations			
M/o Power	Energization of unelectrified HHs	142133 HHs			
M/o New and Renewable Energy	Households sanctioned under New Solar Power Scheme	All eligible and uncovered by MoP			
	Multipurpose Centers	1000			
M/o Tribal Affairs	Setting up of VDVKs	500			

**Details of projects / interventions targeted under PM JANMAN** 

## **Annexure-III**

Annex referred to in reply to part (b) & (c) of Lok Sabha Unstarred Question No. 5304 for answer on 03.04.2025 raised Shri Magunta Sreenivasulu Reddy, Shri Kalipada Saren Kherwal and Shri Putta Mahesh Kumar regarding "PM-JANMAN Scheme in Andhra Pradesh and West Bengal"

Details of progress of projects approved and being implemented under PM JANMAN (as on 31.03.2025)

S. No.	Name of State	MoRD (PMA Y-G)	MoRD (P MGSY)	MoJS ( JJM)		MoWCD (POSHA N 2.0)		MoP ( RDSS )		MoC (DoT-U SOF)	Mo	ТА
										Habitation pl anned for co verage (No.)	anctione	sanction
1	ANDHR A PRAD ESH	41935	612.718	1859	141	266	8	25054	1675	1545	125	73
2	CHHATT ISGARH	27577	2449.108	1407	58	174	31	7077	1578	187	75	16
3	GUJARA T	10871	1.55	572	17	67	5	6626	0	48	39	21
4	JHARKH AND	34637	126.05	2502	55	386	10	12442	2342	519	113	35
5	KARNA TAKA	1100	63.756	439	5	22	1	1615	179	36	74	33
6	KERALA	661	0	96	24	7	4	345	98	52	15	7
7	MADHY A PRAD ESH	172045	1835	4519	74	572	51	29290	2060	203	125	83
8	MAHAR ASHTRA		50.14	2520	84	145	13	8556	0	317	121	40
9	ODISHA	35750	147.87	1103	50	90	30	2866	0	443	74	43
10	RAJAST HAN	21029	98.687	337	6	51	4	17633	0	4	18	50
11	TAMIL NADU	9004	0	1370	105	34	8	10673	0	158	60	37
12	TELANG ANA	0	66.98	300	22	85	8	3884	326	97	73	25
13	TRIPUR A	17241	203.11	251	6	141	14	11664	1703	57	50	30
14	UTTAR PRADES H	145	0	7	2	1	2	316	0	5	5	5
15	UTTARA KHAND	1941	0	115	24	7	3	669	0	1	15	5
16	WEST B ENGAL	0	0	414	14	0	0	3372	0	6	0	0
17	ANDAM AN & NI COBAR		0	2	0	0	0	0	0	1	0	1
18	MANIPU R	1711	0	27	0	42	2	0	0	0	11	2
19	BIHAR	0	0	33	0	49	0	51	0	0	7	0
GRANI	) TOTAL	419185	5655.0	17873	687	2139	194	14213 3	9961	3679	1000	506

# Annexure-IV

Annex referred to in reply to part (b) & (c) of Lok Sabha Unstarred Question No. 5304 for answer on 03.04.2025 raised Shri Magunta Sreenivasulu Reddy, Shri Kalipada Saren Kherwal and Shri Putta Mahesh Kumar regarding "PM-JANMAN Scheme in Andhra Pradesh and West Bengal"

The district-wise progress in Andhra Pradesh including Prakasam and Eluru districts under the PM JANMAN (as on 31.03.2025)

S. N o	Name of District	es Sa	Roads sanctio ned(in KM)	No of Villag es Sancation ed for piped water suppl y	Us sanctio	Hostel s sanct	AWCs	No of PVTG Habitation s Sanctioned for coverage	s sanction ed for elec	No of PVTG H Hs sanctioned under New Sol ar Power Sche me	No of MPCs sanctio ned	VDVK
1	Alluri Si tharama Raju		483.64	1156	35	0	200	959	17363	728	66	16
2	Anakapa lli	0	0	48	11	0	0	12	29	0	0	0
3	Dr. B.R. Ambedk ar Konas eema	0	0	12	0	0	0	0	0	0	0	0
4	East Go davari	0	0	6	6	0	0	0	4	0	0	0
5	Eluru	558	34.87	43	4	0	0	47	1186	305	16	4
6	Kakinad a	0	19.15	9	3	0	0	15	0	0	0	0
7	Nandyal	527	7.11	31	13	3	0	4	213	0	0	0
8	Ntr	0	0	4	3	0	0	0	0	0	0	0
9	Palnadu	600	0	29	6	0	0	4	480	0	0	0
10	Parvathi puram Manyam	5447	38.65	263	26	2	29	325	3392	28	26	15
11	Prakasa m	686	0	31	8	0	1	19	982	611	2	0
12	Srikakul am	1/42	13.7	196	22	3	35	152	879	0	15	38
13	Vizianag aram	190	15.6	31	4	0	1	8	119	0	0	0

Annexure-V

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State/UT-wise, sanction/ releases of funds under PM-JANMAN, for Ministry of Tribal Affairs' interventions\*

(in Rs. Cr)

S. No.	Name of State	МоТА				
		MPCs	VDVKs			
1	ANDHRA PRADESH	19.97	3.105			
2	CHHATTISGARH	8.52	1.1976			
3	GUJARAT	6.03	0.525			
4	JHARKHAND	2.12	1.438			
5	KARNATAKA	13.59	0.892			
6	KERALA	2.29	0.2166			
7	MADHYA PRADESH	25.99	2.5755			
8	MAHARASHTRA	17.47	1.812			
9	ODISHA	36.60	1.7765			
10	RAJASTHAN	6.76	4.3296			
11	TAMIL NADU	25.87	1.2015			
12	TELANGANA	16.16	0.7305			
13	TRIPURA	12.07	1.27			
14	UTTAR PRADESH	0.83	0.1595			
15	UTTARAKHAND	5.40	0.157			
16	WEST BENGAL	0.00	0			
17	ANDAMAN & NICOBAR	0.00	0.028			
18	MANIPUR	0.00	0			
19	BIHAR	0.00	0			
GRAND TOTAL		199.68	21.41			

\*\* Details of funds allocated and utilized, district-wise, is not maintained in the Ministry. \*The Ministry of Tribal Affairs (MoTA) does not maintain records of the funds utilised for interventions to be carried out by other Ministries/Departments.

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